

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6700
ANSWERED ON:10.05.2002
NOMINATED DIRECTORS OF BANKS
KAILASH MEGHWAL

Will the Minister of FINANCE be pleased to state:

:

- (a) the nominations of directors in various banks in Rajasthan alongwith the yardsticks of such nominations during last four years ;
- (b) whether a number of nominated directors who were nominated by the previous Government tendered their resignation following the change in Government at Centre ;
- (c) if so, the details thereof; and
- (d) the procedure and practice adopted for nomination of directors in the banks ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) and (d) There is one public sector bank whose headquarter is located in Rajasthan i.e. State Bank of Bikaner and Jaipur. The Directors on the board of State Bank of Bikaner and Jaipur are nominated as per the provisions of State Bank of India (Subsidiary Banks) Act, 1959. Out of 14 directors only 3 are nominated by the Central Government out of names of persons recommended by the Hon`ble Members of Parliament, other eligible person/ experts, etc. Others are nominated by the State Bank of India and Reserve Bank of India.

(b) and (c) No Sir.